

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**88/241-242/ND/2018**

**PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.07.2018**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. R. K. Gupta, Advocate		
	For the Respondent (s) :	Mr. Akshay Gupta, Advocate for R- 1 & 2		

**ORDER**

Further time is being prayed for by the Ld. Counsel appearing on behalf of R-1 & 2 to file his reply. Let the same be filed with an advance copy to the opposite counsel.

Court notice be issued to the ROC as to why despite notice none is present on their behalf as necessary directions are required to be given in this case.

To come up on 3<sup>rd</sup> August, 2018.

  
**(Ina Malhotra)  
Member (J)**